

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 136/(MAH)/2017

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES: M/s. Reach Data Services India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Sunila Chavan i/b. Shruti Kelji	Adv. for Petitioner	

Common Order

CSP No.136/230-232/NCLT/MB/MAH/2017

CSP No.137/230-232/NCLT/MB/MAH/2017

For having the Petitioner Counsel sought direction for advertising the Public Notice, the Petitioner is hereby directed to give public advertisement as mentioned in the Compromise and Arrangement Rules.

List this matter for hearing on 6.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)